

(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla
Registrar (Administration),
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Ranchi.

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File No. XXII(6)/1/2026-27/ Apptt.

Letter No. _____ /Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending Online Computer Skill enhancement Programme Level I & II for Civil Judge (Jr. Div.) through SJA (ECT-13-2026) for all the officers of Civil Judge (Jr. Div.) Cadre scheduled to be held on 15th May, 2026 from 04:30 P.M. to 05:30 P.M.

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of **Civil Judge (Jr. Div.)** (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending **Online Computer Skill enhancement Programme Level I & II for Civil Judge (Jr. Div.) through SJA (ECT-13-2026)** scheduled to be held on 15th May, 2026 from 04:30 P.M. to 05:30 P.M.

Link for the training :

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=m02e77a40877b9e77209b5ce80b58359e>

Meeting number: 2516 006 0590

Password: HHckaRyv326 (44252798 when dialing from a video system)

The protocol of connectivity in the said training is given below:-

- (i) **The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.**
- (ii) **Officers should Login by 04.15 P.M. Beyond 04:35 P.M., login would not be allowed.**
- (iii) **Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.**
- (iv) **Video shall be kept on throughout the sessions.**

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 1654 /Apptt.

Dated, Ranchi, the 22/04/2026.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 362/JAJ dated 15.04.2026 / the Member Secretary, JHALSA for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)